

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.201 - **CP(IB)/30(AHM)2023**
With
ITEM No.202 - IA/1155(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Hotel Netra Palace Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshil Patel, Adv. i/b Mr. Lalit M Patel, Adv. in
CP(IB)/30(AHM)2023
Mr. Dhruvin N. Dossani, Adv. in IA/1155(AHM)2023
For the Respondent : Mr. Dhruvin N. Dossani, Adv. in CP(IB)/30(AHM)2023
Mr. Baiju Bhagat, Adv. in IA/1155(AHM)2023

ORDER

An affidavit has been filed on 06.02.2024 by the applicant stated therein that One Time Settlement proposal dated 24.01.2024 has been rejected being found not accepted as per the Banks 'guidelines. He is directed to serve a copy on the respondent.

Re-list before the regular bench on 04.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)